

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 258
ANSWERED ON 05TH DECEMBER, 2019

NEW NATIONAL HIGHWAYS

*258. SHRI KODIKUNNIL SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Kerala for new national highways under the Bharatmala Pariyojana in Kerala;
- (b) if so, the details thereof along with the action taken thereon;
- (c) whether the Government has finalized the width of national highways in Kerala; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 258 ON 5TH DECEMBER, 2019 ASKED BY SHRI KODIKUNNIL SURESH REGARDING 'NEW NATIONAL HIGHWAYS'

(a) & (b) The Government of India had approved Bharatmala Pariyojana Phase-I in October, 2017 with an aggregate length of about 34,800 km (including 10,000 km residual NHDP stretches) at an estimated outlay of Rs. 5,35,000.00 crores for development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways including in the State of Kerala. Development of highway stretches is taken up post finalisation of alignment, cost estimates, land acquisition requirement etc. based on outcome of DPR/ Feasibility Study, project viability, inter-se-priority and availability of funds. Till now, 04 nos. projects with an aggregate length of about 51 km with total cost as Rs. 3,386 crores approximately have been approved under Bharatmala Pariyojana in the State of Kerala.

(c) & (d) It has been decided with concurrence of Government of Kerala to restrict the Right Of Way (ROW) width of National Highways (old no. 17 and 47) to 45m in the state of Kerala.
